

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 5<sup>th</sup> JULY, 2024, 02:30 P.M.**

**IA(IBC)/30/GB/2024  
In CP(IB)/7/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	M/s Jalan Sales Corporation (OC) Vs M/s Sree Bajrang Infracon Pvt. Ltd. (CD)
Under Section	U/s 9 of IBC, 2016

For Petitioner (s) : Mr. U. Kr. Kalita, RP in person

For Respondent (s) : Mr. R. Dubey, Adv. R-1  
: Mr. T. H. Hazarika, Adv. & Mr. A. Rashid, Adv. R-2  
: Ms. R. G. Saikia in person

**ORDER**

**IA(IBC)/30/GB/2024**

This is an application filed under Section 19(2) of IBC, 2016. In compliance with the orders of this Tribunal dated 31.05.2024, Ms. R. G. Saikia (R-2) is physically present in the court along with her Counsel Mr. T. H. Hazarika. Ld. Counsel states that earlier his client had not received any notice nor had any information about this matter prior to the order passed by this Tribunal on 31.05.2024. Therefore, he has recently been engaged and that he is appearing on behalf of the client for the first time before this Tribunal. His submissions noted.

R-1 appears through VC along with his Counsel Mr. R. Dubey. Ld. Counsel states that due to sudden ill-health of his father, he and his client could not physically appear in the Court in order to comply with the orders of this Tribunal.

Ld. RP Mr. U. Kr. Kalita is also present in person. He submits that the desired co-operation has still not been extended by the suspended Board of Directors. The required information/ documents have not been furnished to him despite several assurances made till date. He further states that in terms of order of this tribunal dated 31.05.2024 he has filed an application for appropriate action numbered as **IA(IBC)/116/GB/2024**, which is slated to be listed on **30.07.2024**.

In view of the same, tag this matter along with aforesaid IA and list it on **30.07.2024** for further consideration.

Sd/-

**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-

**Deep Chandra Joshi**  
**Member (Judicial)**